HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR (Chief Justice's Secretariat)

Subject:- Placement/Promotion of Drivers of District Judiciary of the UT of Ladakh.

<u>ORDER</u>

No: /2/5 of 2025/Psy-612 Dated: 22-08-2025

In terms of SRO-297 dated 06-07-2018 r/w communication of the Department of Law and Justice, UT of Ladakh vide No. Secy/L&J/UTL/2025/ 795-796 dated 01-08-2025; sanction is hereby accorded to the placement/ promotion of the Drivers of District Judiciary to the next higher grade/post from the dates specified next to their respective names.

S. No.	Name of the Official	Date of promotion as Driver-I In the pay Level-4 (25500 – 81100)	Present place of posting	
1.	Sh. Abass Ali	02-09-2022	Retired on 30-04-2025	
2.	Sh. Ghulam Murtaza	01-05-2025	CJM Leh	

The above promotions shall have a notional effect from the dates specified next to their respective names; The monetary effect in the case of Sh. Ghulam Murtaza shall take effect from the date of the order; and, in the case of Sh. Abass Ali, from the date of his superannuation.

By Order of Hon'ble the Chief Justice.

Principal Secretary to Hon'ble the Chief Justice

No: 1/37-46 / 124-612 Dated:	22/	108	12025
Copy to the:			

- 1. Registrar General, High Court of J&K and Ladakh, Srinagar for information.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar for information.
- 3. Registrar Rules, High Court of J&K and Ladakh, Srinagar for information.
- 4. Principal District and Sessions Judge, Leh & Kargil for information and necessary action.
- 5. Presiding Officer of both the concerned Courts ____
- 6. CPC, e-Court, High Court of J&K, Srinagar for uploading the same on the High Court website
- 7. Director Finance, High Court of J&K and Ladakh, Srinagar for information.
- 8. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the
- same. for information an 9. Shri

compliance. 10. Order file.

> Principal Secretary Hon'ble the Chief Justice